

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-52/2006/2442/A

From :- Shri Kaushik Kumar Sharma ,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Roushan Lal,
Judge NDPS Court,
(Attached as Faculty at Judicial Academy, Assam).

Dated Guwahati, the 18th May, 2021.

Sub:- **Station Leave.**

Ref:- Email dated 17.05.2021.

Sir,

With reference to the above, I am directed to inform you that your prayer for station leave permission from the morning of 18.05.2021 till the evening of 20.05.2021, has been granted/rejected, on the basis of ground shown.

Yours faithfully,

sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-52/2006/2443 / 1 dated 18.5.2021

Copy to.

1. The Project Manager, Gauhati High Court.

6/18/5/21
JT.REGISTRAR (VIGILANCE)

B/S